

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 2293
ANSWERED ON 12TH FEBRUARY, 2026

PROJECTS UNDER PMKSY, PMFME AND PLISFPI SCHEMES

2293. SHRI KARTI P CHIDAMBARAM:

SHRI K SUDHAKARAN:

SHRI TANUJ PUNIA:

DR. KIRSAN NAMDEO:

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) the distribution of projects and grants under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY), Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme and Production Linked Incentive Scheme for Food Processing Industry (PLISFPI), State wise;
- (b) the details of reasons for five hundred projects sanctioned under PMKSY remain incomplete or non-operational, despite expiry of the scheme period; and
- (c) the amount of public funds locked in delayed or stalled projects?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

(a): In order to promote and ensure overall development of food processing sector, Ministry of Food Processing Industries (MoFPI) has been incentivizing setting up/expansion of related infrastructure through its two Central Sector Schemes namely Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) and Production Linked Incentive Scheme for Food Processing Industry (PLISFPI) and a Centrally sponsored PM Formalization of Micro Food Processing Enterprises (PMFME) scheme across the country.

Under PMKSY, financial assistance is provided to entrepreneurs for setting up of food processing industries. The scheme is operational for a period upto 2025-26 with total outlay of Rs 6520 Crore for 15th Finance Commission Cycle.

PLISFPI is, inter alia, intended to support creation of global food manufacturing champions and support Indian brands of food products in international market. The Scheme is operational for a period from 2021-22 to 2026-27 with an outlay of Rs. 10,900 crores.

Under PMFME scheme, financial, technical and business support is provided for setting up / upgradation of micro food processing enterprises. The scheme is operational for a period of upto 2025-26 with an outlay of Rs.10,000 Crore.

The details of projects approved by MoFPI under the said three scheme across the country since inception of the scheme is given at **Annexure**.

(b) & (c): As on 31.12.2025, 1607 number of projects are approved under various component schemes of PMKSY. Out of which, 1196 projects have been completed/operationalised and remaining 411 projects with total project cost of Rs. 10983.35 crore and approved grant of Rs. 3005.3 crore are at various stages of implementation.

Delay in project implementation is due to various factors, such as the non-receipt of statutory clearances from the respective Agencies (including the Revenue Authority, Town Planning, Electricity Authority, Water Authority, Pollution Control Board, Licensing Authority, etc.). This delays the release of grants, as funds are disbursed only upon submission of the required documents by the implementing agencies after fulfilling all criteria prescribed in the respective guidelines of the concerned component scheme under PMKSY.

There has been no overrun in financial assistance approved by MoFPI for these projects. MoFPI has taken various measures for timely implementation of these projects, which include (i) Dashboard for monitoring the progress of the projects; (ii) Regularly review with the promoters to help remove bottlenecks in implementation; (iii) Assessing the progress of projects through site visits to prevent delays in their completion; (iv) Issues taken up with the Banks/ Financial Institutions to expedite sanction and disbursement of term loan to the projects; (v) Penal provisions on the promoters in case of delayed completion of projects; (vi) MoFPI, on the request of project implementing agencies, also took up the matter with the concerned department of State Government and their agencies for smooth and timely implementation.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 2293 FOR ANSWER ON 12TH FEBRUARY, 2026 REGARDING “PROJECTS UNDER PMKSY, PMFME AND PLISFPI SCHEMES”

A. State wise details of approved projects approved under corresponding schemes of PMKSY in the country since its inception as on 31.12.2025

S. No	State	Approved Projects (in number)	Approved grants in aid Rs (in Crores)
1	Andaman & Nicobar	2	3.17
2	Andhra Pradesh	75	754.51
3	Arunachal Pradesh	12	82.10
4	Assam	101	412.27
5	Bihar	15	170.19
6	Chandigarh	0	0.00
7	Chhattisgarh	10	88.47
8	Dadar & Nagar Haveli and Daman & Diu	1	3.64
9	Delhi	22	11.30
10	Goa	2	7.69
11	Gujarat	109	663.50
12	Haryana	99	396.91
13	Himachal Pradesh	44	296.50
14	Jammu & Kashmir	41	203.40
15	Jharkhand	2	0.94
16	Karnataka	98	403.83
17	Kerala	54	308.10
18	Ladakh	0	0.00
19	Lakshadweep	0	0.00
20	Madhya Pradesh	51	344.12
21	Maharashtra	242	1255.42
22	Manipur	6	57.26
23	Meghalaya	9	66.76
24	Mizoram	4	66.31
25	Nagaland	4	63.99
26	Odisha	30	206.26
27	Puduchery	2	0.81
28	Punjab	75	425.59
29	Rajasthan	54	294.01
30	Sikkim	1	3.64
31	Tamil Nadu	155	504.25
32	Telangana	67	391.03
33	Tripura	9	64.46
34	Uttar Pradesh	97	444.81
35	Uttarakhand	59	472.91
36	West Bengal	55	255.53
TOTAL		1607	8723.68

B. State-wise details of Micro Food Processing Industry approved under PMFME Scheme in the country as on 31.12.2025

S. No	State/UT	Number of Micro Enterprises	Approved Subsidy (Rs in Crore)
1	Andaman & Nicobar	18	1.03
2	Andhra Pradesh	8651	137.81
3	Arunachal Pradesh	149	9.26
4	Assam	5194	58.97
5	Bihar	28648	660.88
6	Chandigarh	5	0.21

7	Chhattisgarh	1442	62.49
8	Dadar & Nagar Haveli and Daman & Diu	12	0.42
9	Delhi	378	8.98
10	Goa	141	5.40
11	Gujarat	1217	78.26
12	Haryana	1737	110.76
13	Himachal Pradesh	2628	63.57
14	Jammu & Kashmir	2121	43.20
15	Jharkhand	4665	94.82
16	Karnataka	8402	315.18
17	Kerala	8478	221.96
18	Ladakh	96	4.58
19	Lakshadweep	0	0
20	Madhya Pradesh	13221	442.85
21	Maharashtra	27360	810.63
22	Manipur	310	21.69
23	Meghalaya	237	4.07
24	Mizoram	67	2.56
25	Nagaland	440	7.84
26	Odisha	3075	91.35
27	Puduchery	203	4.52
28	Punjab	3108	266.83
29	Rajasthan	1444	85.11
30	Sikkim	66	1.78
31	Tamil Nadu	17869	410.20
32	Telangana	7345	106.23
33	Tripura	286	7.05
34	Uttar Pradesh	22060	803.30
35	Uttarakhand	1087	33.49
36	West Bengal	547	32.39
TOTAL		172707	5009.67

C. State-wise details of approved projects under PLISFPI Scheme as on 31.12.2025

S. No	State/UT	Number of approved locations	Committed Investment (Rs in Crores)
1	Andhra Pradesh	36	1043.89
2	Assam	4	47.74
3	Bihar	7	488.66
4	Chhattisgarh	1	40.93
5	Goa	1	17.99
6	Gujarat	31	1343.76
7	Haryana	9	74.53
8	Himachal Pradesh	4	10.66
9	Jammu & Kashmir	2	61.13
10	Jharkhand	2	11.76
11	Karnataka	21	271.58
12	Kerala	10	165.91
13	Madhya Pradesh	10	468.15
14	Maharashtra	41	941.98
15	Odisha	6	182.77
16	Punjab	9	126.31
17	Rajasthan	6	244.82
19	Tamil Nadu	19	389.53
20	Telangana	13	200.89
21	Uttar Pradesh	26	1052.10
22	Uttarakhand	7	116.05
23	West Bengal	9	161.63
TOTAL		274	7462.77